

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE DEVAN RAMACHANDRAN

&

THE HONOURABLE MR.JUSTICE T.R.RAVI

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA, 1942

W.P. CRIMINAL TEMP. NO.2 OF 2020.

PETITIONER:

VIPIN DAS P., S/O P.K. PANKAJAKSHAN,
XII/332 PAMBATH HOUSE, KOLARIKKAL LANE,
SOUTH CHITTOOR, ERNAKULAM, PIN - 682027.

BY M. AJAY, ADVOCATE

RESPONDENTS:

1.THE UNION OF INDIA

[REPRESENTED BY IT'S SPECIAL
SECRETARY AND DIRECTOR GENERAL],
CENTRAL ECONOMIC INTELLIGENCE BUREAU,
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE,
5TH FLOOR, B WING, JANPATH BHAVAN,
JANPATH, NEW DELHI, PIN - 110001.

2.THE JOINT SECRETARY (COFEPOSA),

GOVERNMENT OF INDIA, MINISTRY OF FINANCE,
DEPARTMENT OF REVENUE,
CENTRAL ECONOMIC INTELLIGENCE BUREAU,
5TH FLOOR, B WING, JANPATH BHAVAN,
JANPATH, NEW DELHI, PIN - 110001.

3.THE DIRECTORATE OF REVENUE INTELLIGENCE,

[REPRESENTED HEREIN BY IT'S PRINCIPAL
ADDITIONAL DIRECTOR GENERAL],
ZONAL UNIT, 32/641A VYLOPPILLI ROAD,
ST. THOMAS LANE, PALLINADA, PALARIVATTOM,
KOCHI, PIN - 682025.

WP Cr1.TEMP.NO.2/2020.

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4.THE SUPERINTENDENT, CENTRAL PRISON AND CORRECTIONAL HOME,
POOJAPPURA, THIRUVANANTHAPURAM, PIN - 695012.

BY PUBLIC PROSECUTOR SRI P.P. THAJUDEEN

CGC SRI SUVIN R MENON

R3 SRI S.MANU

THIS CRIMINAL APPEAL (TEMP) HAVING COME UP FOR ORDERS ON
21/04/2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

O R D E R

Devan Ramachandran, J.

Shri Suvin R. Menon, learned Central Government Counsel, takes notice on behalf of respondents 1 and 2; while Shri S.Manu takes notice on behalf of the third respondent. Shri P.P. Thajudeen, learned Public Prosecutor, takes notice on behalf of the fourth respondent. List this matter for further consideration on 24/4/2020, within which time the respondents shall take instructions in this matter.

**DEVAN RAMACHANDRAN
JUDGE**

**T.R.RAVI,
JUDGE**

APPENDIX

EXHIBIT. P-1: A TRUE COPY OF THE ORDER OF DETENTION F. NO. PD-12001/44/2019-COFEPOSA AGAINST THE FIRST DETENU, ISSUED BY THE SECOND RESPONDENT DATED 27.9.2019

EXHIBIT.P-2: A TRUE COPY OF THE ORDER CONFIRMING THE DETENTION OF THE FIRST DETENU ISSUED BY THE FIRST RESPONDENT DATED 31.12.19

EXHIBIT P-3: A TRUE COPY OF THE REPRESENTATION SUBMITTED TO THE FIRST RESPONDENT BY THE FIRST DETENU DATED 25.3.2020